

"A"

APPELLATE TRIBUNAL FOR ELECTRICITY
JUDGES ROSTER
w.e.f.
21st August, 2018

S.No.	Bench	Assignment
1.	Hon'ble Smt. Justice Manjula Chellur , the Chairperson AND Hon'ble Shri S.D. Dubey , Technical Member – Electricity.	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I. [MONDAY TO FRIDAY] [11.00 A.M. to 01.30 P.M.]
2.	Hon'ble Smt. Justice Manjula Chellur , the Chairperson AND Hon'ble Shri B.N. Talukdar , Technical Member – (P & N.G.).	All matters in connection with the Petroleum Act assigned to Court-I. [MONDAY TO FRIDAY] [02.30 P.M. to 04.30 P.M.]
3.	Hon'ble Shri B.N. Talukdar , Technical Member – (P & N.G.). AND Hon'ble Shri Justice N.K. Patil , Judicial Member.	Specially notified matters in connection with the Petroleum Act assigned to Court-II. [MONDAY TO FRIDAY] [11.00 A.M. to 01.30 P.M.]
4.	Hon'ble Shri Justice N.K. Patil Judicial Member AND Hon'ble Shri S.D. Dubey , Technical Member – Electricity.	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II. [MONDAY TO FRIDAY] [02.30 P.M. to 04.30 P.M.]

- Priority will be given to the Supreme Court expedited matters and matters of the years 2014, 2015 and 2016.
- All matters heard by Hon'ble Mr. I. J. Kapoor, the then Technical Member and Hon'ble Shri Justice N.K. Patil, Judicial Member will now be heard by Hon'ble the Chairperson and Hon'ble Shri S.D. Dubey, Technical Member in Court-I.
- In view of the change of roster, all part-heard/further hearing matters pending in Court-I cease to be part-heard/further-hearing and the same will be heard afresh.

20th August, 2018.


[A.J. Nair]
27/8/18
Dy. Registrar